

ANNEXURE – I

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)

Name of the Corporate Debtor: Porpoise Realtors Private Limited; Date of Commencement of CIRP: 31st March 2023; List of Creditors as on: 20h April 2023

Amount in INR

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Piramal Capital & Housing Finance Limited	17.04.2023	82,26,11,662/-	82,26,11,662/-	Secured	82,26,11,662/-	82,26,11,662/-	No	100%	Nil	Nil	Nil	Nil	Refer Note
	Total		82,26,11,662/-	82,26,11,662/-		82,26,11,662/-	82,26,11,662/-		0	0	0	0	0.00	



Note:

Security details as per the following agreements –

1. Loan Agreement executed on 26.09.2014 by the Corporate Debtor along with the other Borrowers jointly.
2. Personal Guarantee deed executed on 26.09.2014 by the directors of all the borrowers including the Corporate Debtor, namely: Mr. T. Johnson, Mr. J. Samuel Jeffson, Mrs. Anny Johnson, Mr. A.D. Selvakumar Samvel, Mr. G, Ponraj, Mr. G. Selvaraj, Mr. K. Ilango, Mr. N. Palanikumar, Mr. N. Thivagarar in favour of the Financial Creditor, and thereby guaranteed the performance of the entire obligations of the Borrowers in accordance with the loan agreement.
3. Memorandum of Deposit of Title Deed executed on 29.09.2014 and confirming the creation of equitable mortgage of the property admeasuring 670.75 acres, wherein the security interest provided by the Porpoise Realtors Private Limited is as follows: all that piece and parcel below mentioned, dry land situated at Aniyabaranallur village, Tuticorin Taluk situated with Sub-Registrar District of Perunkulam and Registration district of Tuticorin:

Company Name	Survey Number	Extent	Village	Taluk
Porpoise Realtors private Limited	1138/3	2.320	Aniyabaranallur	Srivaikundam
	1140/1	2.900		
	1140/2	0.270		
	1140/3B	0.530		
	TOTAL	6.020 Acre		

Interim Resolution Professional
In the matter of Porpoise Realtors Private Limited


N. Veerapandian
IBBI Registration Number - IBBI/IPA-001/IP-P-02148/2020-2021/13301

N VEERAPANDIAN
Insolvency Professional
IBBI/IPA-001/IP-P-02148/
2020-2021/13301
veerapandian.cbi@gmail.com